NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 1/167/16 **CA. NO**.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016

NAME OF THE COMPANY: M/s. Santosh Goswami V. Shri Sneh Bihari Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 167

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	BHANIT	A PATOWARY, A		0
	Ms. Shelly	Khenne, Adv	- for Petitioner	that
3 м,	· Karandeep	Khanna, Adr -	for Respondent No.	3 Karanthan

ORDER :

Learned counsel for the parties are present. On the request of the learned counsel for the parties the matter is adjourned finally for the arguments of the learned counsel for the petitioner in rebuttal.

List on 03.11.2016.

(R. Varadharajan)

Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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